

**[Translation]****India's Performance in Los Angeles Olympics**

4253. SHRI MOOL CHAND DAGA : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether the performance of India in Olympic Games held in Los Angeles was very disappointing, and if so, the factors responsible therefor and whether they have been got inquired into by some impartial person; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH) : (a) No, Sir.

(b) Does not arise.

**[English]****Seminar on Brain Drain**

4254. SHRI KALI PRASAD PANDEY : Will the PRIME MINISTER be pleased to state :

(a) whether a large number of bright students from Indian institutions of Science and Technology opt careers outside their fields of specialisation;

(b) if so, the reaction of Government in regard thereto;

(c) whether a seminar on "brain-drain-causes, consequences and proposed solution" was held in New Delhi in March, 1985;

(d) if so, the recommendations of the seminar; and

(e) the steps taken by Government in implementing these recommendations ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS : (SHRI SHIVRAJ V. PATIL) : (a) It is true that some students with engineering and scientific background opt for careers outside their fields of specialisation such as management, civil services etc. A number of steps have been taken by the Government to provide them suitable opportunities to work within their fields of specialisation.

(c) and (d). A seminar on 'Brain Drain-causes, consequences and proposed solutions' was organised on 17th March, 1985 by a non-governmental organisation as per the newspapers reports. Government has not received the recommendations.

(e) Does not arise.

**Amount Spent on Fencing Borders along Bangladesh**

4255. SHRI KALI PRASAD PANDEY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total amount which has been spent till date on the fencing the borders along Bangladesh; and

(b) the work so far done in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) The CPWD who have been entrusted with the work has spent till March 1985 an amount of Rs. 1.22 lakhs on construction/survey works on wire fence.

(b) The survey work on wire fence was started on 27th March, 1984 by the CPWD in Dhubri District of Assam after receipt of the report of a Technical Committee which advised that survey work is to precede before construction work can actually be taken up. The work continued up to the last week of April, 1984 after which it was suspended. The work could not be continued later due to floods, monsoons etc. The work is proposed to be started soon.

**Settlement of Pension Cases of Civil and Defence Employees**

4256. PROF. NARAIN CHAND PARASHAR : Will the PRIME MINISTER be pleased to state :

(a) whether Government would undertake a concerted drive to clear all cases of settlement of pension in respect of Civil and Defence employees of the Union Government, as have been pending for over 3 years as on date so as to provide adequate relief to the pensioners after retirement;

(b) if so, whether any instructions have been issued to the respective administrative Ministries to clear all such cases within the shortest possible time; and

(c) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) :** (a) to (c). The procedure for authorisation of pension, family pension and gratuity under the CCS (Pension) Rules, 1972, has been simplified over the years. The policy of the Government is that a retired Government servant should start receiving pension from the 1st of the month following the month in which he retires. In order to ensure strict compliance of this policy by the various administrative and accounts authorities, the procedure for authorisation of pension is kept under constant review and is simplified and improved from time to time. With a view to monitoring the settlement of such cases, a proforma has already been prescribed calling for information from the various departments in regard to pendency of cases and the steps being taken by them to ensure speedy finalisation. Besides this, Secretary, Department of Personnel and A.R. has written to all Secretaries of the various Ministries/Departments suggesting to monitor pending pension cases periodically, say, once a year at their level or at least by a Joint Secretary and by the Head of Department in respect of Attached and Subordinate offices. The review may be conducted when the pay bills of December are prepared in respect of every Government servant particularly to ensure that the service book of each Government servant is complete in all respects and nominations relating to DCRG, GPF etc. are made by all Government servants. It is expected that this will go a long way in achieving the objectives of timely settlement of the pension cases. The C and A.G. of India has also written to all Accountants General (concerned with entitlement work) for taking steps to secure prompt settlement of all such complaints. This Department has also written to the Chief Secretaries of all State Governments/Union Territory Administrations in the matter.

With a view to deal with the problems faced by the retiring/retired government servants, the Government has also recently created a separate Department of Pension and Pensioners' Welfare.

#### **Air Hostesses in Indian Airlines**

4257. **SHRI PRIYA RANJAN DAS**

**MUNSI :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of women staff including air-hostesses in the Indian Airlines Corporation;

(b) the average number of air hostesses grounded per year for other work due to their age and physical unfitness etc; and

(c) the retirement age of the air hostesses and male stewards who operate in the flight as cabin crew ?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :** (a) As on 1st January, 1985 there were 1711 lady employees in Indian Airlines including 509 air hostesses.

(b) No air-hostess has been grounded for being physically unfit or on grounds of age.

(c) Air Hostesses retire at the age of 35 years (extendable upto 45 years) and stewards at the age of 58 years.

#### **Coaches Serving in N.I.S.**

4258. **SHRI PRIYA RANJAN DAS**  
**MUNSI :** Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) number of coaches now serving NIS (National Institute of Sports) units in India in each discipline;

(b) how many of them were trained abroad and how many of them are Olympians or Arjun Awardees or International players in respective disciplines;

(c) whether their performance is satisfactory; and

(d) if not, reasons therefor ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS : (SHRI R.K. JAICHANDRA SINGH) :** (a) 793. The discipline-wise break-up is given in statement-I attached.

(b) The requisite information is given in statement-II attached.

(c) Yes, Sir.

(d) Does not arise.